

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 14<sup>th</sup> May, 2018  
Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTION</b>				
1.	Original Application No. 107/2017(CZ)(THC) (W.P.No.5203/09)	Purushottam Das Yadav & Ors. Vs State of M.P. & Ors.	Mr. Aashish Trivedi, Adv. for Petitioner Mr. Qasim Ali, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
2.	Original Application No. 105/2017(CZ)(THC) (W.P.No.1219/98)	Nagrik Upbhokta Margdarshan Manch Vs State of M.P. & Ors.	Mr. P.G.Najpande, Adv. for Petitioner Mr. Qasim Ali, Adv. Mr. Prabhat Kumar Yadav, Adv. Mr. Balkrishna Dav, Adv.	
3.	Original Application No. 108/2017(CZ)(THC) (W.P.No.19193 /14)	Akhtar Dairy Vs State of M.P. & Ors.	Mr. Vasant Roland Daniel, Adv. for Petitioner Mr. Qasim Ali, Adv.	
4.	Original Application No. 109/2017(CZ)(THC) (W.P.No.19466 /14)	Amar Nath Yadav Vs State of M.P. & Ors.	Mr. Manoj Kumar Sharma, Adv. for Petitioner Mr. Sachin K. Verma, Adv. Mr. Qasim Ali, Adv.	
5.	Original Application No. 110/2017(CZ)(THC) (W.P.No.19470/14)	Mahesh Ojha Vs State of M.P. & Ors.	Mr. Manoj Sharma, Adv. Mr. Qasim Ali, Adv.	
6.	Original Application No. 111/2017(CZ)(THC) (W.P.No.19581/14)	Wahid Dairy Farm Vs State of M.P. & Ors.	Mr. A Usmani, Adv.	
7.	Original Application No. 114/2017(CZ)(THC) (W.P.No.19588/14)	Gulshan Dairy Vs State of M.P. & Ors.	Mr. Abhijit Bhowmik, Adv. Mr. Qasim Ali, Adv.	
8.	Original Application No. 117/2017(CZ)(THC) (W.P.No.19589/14)	Munna Dairy Vs State of M.P. & Ors.	Mr. ABhijit Bhowmik, Adv. Mr. Sachin K. Verma, Adv. Mr. Qasim Ali, Adv.	
9.	Original Application No. 118/2017(CZ) (W.P.No.19732/14)	Vikram Singh Chouhan Vs State of M.P. & Ors.	Mr. Manoj Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Qasim Ali, Adv.	
10.	Original Application No. 119/2017(CZ)(THC) (W.P.No.16481/15)	Jagdev Singh Thakur Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv. Ms. Parul Bhadoria, Adv.	

11.	Original Application No. 120/2017(CZ)(THC) <b>(W.P.No.3672/16)</b>	Hargovind Yadav Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv. Mr. Qasim Ali, Adv.	
12.	Original Application No. 121/2017(CZ)(THC) <b>(W.P.No.6687/16)</b>	Pawan Kumar Rajak Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv. Mr. Qasim Ali, Adv. Mr. Prabhat Kumar Yadav, Adv. Mr. R.S. Yadav, Adv. Mr. Rahul, Adv. Mr. Aditya Upadhyay, Adv.	
13.	Original Application No. 122/2017(CZ)(THC) <b>(W.P.No.13787/16)</b>	Jabalpur Pashupalak Evam Dugdha Utpadak Kushan Mahasang Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv. Mr. Qasim Ali, Adv.	
14.	Original Application No. 124/2017(CZ)(THC) <b>(W.P.No.3006/09)</b>	Nagrik Upbhokta Margdarshan Manch Vs State of M.P. & Ors.	Mr. A.P. Shroti, Adv.-Applicant Mr. Prabhat KumarYadav, Adv. Mr. R.S. Yadav, Adv. Mr. R.S. Parihar, Adv. Mr. Rahul Ganesh, Adv.	
15.	Original Application No. 125/2017(CZ)(THC) <b>(W.P.No.7870/17)</b>	Revakhand Dugdha Utpadak Margdarshak Manch Vs State of M.P. & Ors.	Mr. A.M. Trivedi, Adv. Mr. Pankaj Tiwari, Adv. Mr. Qasim Ali, Adv.	
16.	Original Application No. 126/2017(CZ)(THC) <b>(W.P.No.7920/17)</b>	Bujan Yadav Vs State of M.P. & Ors.	Mr. Sanjay Dwivedi, Adv. Mr. Qasim Ali, Adv.	
17.	Review Application No. 07/2017(CZ) arising out of O.A.No.139/13(CZ) <b>(M.A.No.498/17)</b>	Collector, Jabalpur Vs Akhil Bhartiya Vidhiyarthi Parishad Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. Sachin K. Verma, Adv.	
18.	Original Application No. 144/2015(CZ)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Ms. Parul Bhadoria Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	
19.	Original Application No. 106/2015(CZ) <b>(M.A.No.1062/16)</b> <b>(M.A.No.1063/16)</b>	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv. Mr. Sachin K. Verma, Adv. Mr. OmShankarShrivastava, Adv.	
<b>FOR COMPLIANCE</b>				
20.	Original Application No. 84/2015(CZ)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastav, Adv.	

21.	Appeal No. 10/2016(CZ)	Jaigopal Soni Vs. Union of India & 10 Ors.	Mr. Jaigopal Soni, Appli. in person Mr. Aamir Zafar, Adv. Mr. Shantanoo Saxena, Adv. Mr. Siddharth Chauhan, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastava, Adv.	
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**Note :** **No Hon'ble Members is posted in this bench. The Cases listed on 14-05-2018 shall be adjourned to 30-05-2018.**

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